

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 977
TO BE ANSWERED ON 29.07.2024**

NATIONAL POLICY ON DOMESTIC WORKERS

**977. SHRI PRADYUT BORDOLOI:
DR. D RAVI KUMAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware about the delays in the completion of the All India Survey on Domestic Workers initiated in 2019, if so, the details and the reasons therefor along with the current timeline for its completion;**
- (b) the present status of the implementation of the National Policy on Domestic Workers, which has been in the draft stage since 2019; and**
- (c) the details of updated number of domestic workers currently registered on the e-shram Portal in the country, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Labour Bureau, has conducted an All India Survey on Domestic Workers. The field work of the survey has been completed.

The Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, provides for social security to all unorganized workers including domestic workers.

In the Code on Social Security, 2020 the Central and State Government are mandated to formulate suitable social security and welfare schemes for unorganized workers including domestic workers.

The details of number of domestic workers registered on the e-shram Portal are available on www.eshram.gov.in.
